

(b) if so, what are the details thereof and what steps Government have taken to implement it?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) A Standing Committee has been constituted for rationalised distribution of cargo at the Major Ports. Government are considering the setting up of a Committee to examine the question of maximising the diversion of export/import cargo from Bombay Port to other major and developed ports.

T.V. Centre at Trivandrum

376. SHRI T. BASHEER: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a television centre at Trivandrum; and

(b) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) and (b) Yes, Sir. The proposal has been included in the Rolling Plan proposals 1978-83. One programme production studio and a 10 KW transmitter are proposed to be provided.

Sick tyre manufacturing units

377. PROF. D. P. CHATTO-PADHYAYA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of tyre manufacturing units which were declared sick during 1976-77 and 1977-78;

(b) what are the reasons for which these were declared sick; and

(c) what remedial steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) The Central Government do not formally declare any industrial undertaking as sick. However, three scooter and motor cycle tyre manufacturing units namely, M/s. Unicorn Tyres, Aurangabad, M/s. Tanfort Tyres, Bangalore, and M/s. Jayesvee Tyres, Hyderabad stopped production during the year 1976-77, due to slackness in demand or financial difficulties. In addition there was substantial fall in production of automobile tyres and tubes in the case of M/s. Incheck Tyres Ltd., Calcutta in 1977-78.

(c) The management of Messrs Incheck Tyres Ltd., has been taken over by the Central Government on 13th April 1978 under Section 18(AA) of the Industries (Development and Regulation) Act.

Invitation to Shri Phizo for peace talks

378. PROF. D. P. CHATTO-PADHYAYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the views expressed by the Chief Ministers of Nagaland and Manipur suggesting that Shri Phizo should be invited for peace talks; and

(b) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b) Yes, Sir.

The Chief Minister of Nagaland has informed that he did not make any such statement. He, however, clarified that he had said that while Phizo's participation in any future peace talks might be important, it was for the ex-underground, who were signatories to the Shillong Agreement, and the Central